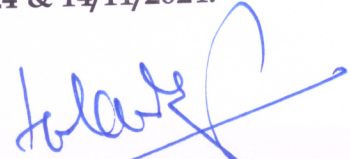


**INCOME TAX APPELLATE TRIBUNAL :: KOLKATA ZONE :: KOLKATA**

**CONSTITUTION OF KOLKATA BENCHES FROM 11/11/2024 To 14/11/2024**  
**[15/11/2024 (Friday) is Gazetted Holiday]**

<b>"SMC" Bench (Hybrid)</b>	<b>Shri Duvvuru R L Reddy, Vice-President (Hybrid Court hearing at 10.30 A.M.)</b>
<b>"Patna" Bench (Hybrid)</b>	<b>Shri Duvvuru R L Reddy, Vice-President &amp; Shri Rajesh Kumar, Accountant Member (Hybrid Court hearing after completion of "B" Bench) [ From 12/11/2024 to 14/11/2024 ]</b>
<b>"B" Bench (Hybrid)</b>	<b>Shri Rajesh Kumar, Accountant Member &amp; Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court hearing at 10.30 A.M.) [ From 12/11/2024 to 14/11/2024 ]</b>
<b>"C" Bench (Hybrid)</b>	<b>Shri Sonjoy Sarma, Hon'ble Judicial Member &amp; Shri Sanjay Awasthi, Accountant Member (Hybrid Court hearing at 10.30 A.M.) [ On 11/11/2024 &amp; 12/11/2024 ]</b>
<b>"A" Bench (Hybrid)</b>	<b>Shri Pradip Kumar Choubey, Judicial Member &amp; Shri Rakesh Mishra, Accountant Member (Hybrid Court hearing at 10.30 A.M.)</b>
<b>"Guwahati" Bench (Hybrid)</b>	<b>Shri Manomohan Das, Judicial Member &amp; Shri Rakesh Mishra, Accountant Member (Hybrid Court hearing at 12.00 Noon after "A" Bench)</b>

**Note :** 1. "B" Bench of ITAT, Kolkata & "Patna" Bench will not function on 11/11/2024.  
2. "C" Bench of ITAT, Kolkata will not function on 13/11/2024 & 14/11/2024.

  
**Assistant Registrar  
ITAT, Kolkata**

**07/11/2024**